- (1) of section 619-A of the Companies Act, 1956:
  - (i) Fourth Annual Report and Accounts of the Film Finance Corporation Limited, Bombay, for the year 1963-64, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-7225/ 66.]
  - <(ii) Fifth Annual Report and Accounts of the Film Finance Corporation Limited, Bombay, for the year 1964-65, together with the Auditors' Report on the Accounts.
  - , (hi) Review by Government on the working of the Corporation for the period April, 1963 to March, 1965.

[Placed in Library. See No. LT-7226/66 for (ii) and (hi).]

^STATEMENT GIVING REASONS FOR DELAY IN LAYING ANNUAL REPORT (1963-64) OF THE FILM FINANCE CORPORATION LIMITED, BOMBAY

SHRI RAJ BAHADUR: Sir, I also bsg to lay on the Table a statement giving the reasons for the delay in the laying the Annual Report of the Film Finance Corporation Limited, Bombay, for the year 1963-64. [Placed in Library. See No. LT-7225/66.]

#### ANNUAL REPORT (1965-66) OF THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES, New Delhi

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR); Sir, I beg to lay on the Table, under Section 19 of the AD India Institute of Medical Sciences Act, 1956, a copy of the Tenth Annual Report of the All India Institute of Medical Sciences, New Delhi, for the year 1965-66. [Placed in Library. See No. LT-7191/66.]

# NOTIFICATIONS OF THE ELECTION COMMISSION

SHRI RAJ BAHADUR: Sir, on behalf of Shri C. R. Pattabi Raman

I beg to lay on the Table a copy each of the following Notifications of the Election Commission: —

- (i) Notification S. O. No. 2213, dated the 16th July, 1966, publishing Order No. 6A, making certain corrections in the Delimitation Commission's Order No. 6 dated the 26th March, 1966, relating to the State of Gujarat.
- (ii) Notification S.O. No. 2457, dated the 10th August, 1966, publishing Order No. 6B, making certain corrections in the Delimitation Commission's Order No. 6, dated the 26th March, 1956, relating to the State of Gujarat.

[Placed in Library. See No . LT-7240/66 for (i) and (ii).]

## MOTION RE WIDESPREAD UNREST AMONG STUDENTS

श्री विमलकुमार मन्नालालकी चौरड़िया : (मध्य प्रदेश) : I move:

"That the situation 'arising out of the recent widespread unrest among students in the country be taken into consideration."

सभापति महोदय, भारत में आज जो विद्यार्थियों की स्थिति हो रही है और जो देश में उनको आन्दोलन करने को बाध्य होना पड़ रहा है और सारे देश में अव्यवस्था फैल रही है, उसके बारे में मेरा प्रस्ताव है। सभापति महोदय, जब हम भारतवर्ष का इतिहास पढ़ते हैं तो ऐसा लगता है कि हमारे यहां भारत के विद्यार्थियों की जो परम्परा थी वह थी एक दूसरे के प्रति प्रेम एवं अद्धा रखना, बड़ों का आदर करना, और देश भिक्त की भावना रखना, वह आज भी विद्यमान है, किन्तु हमारे देश की जो परिस्थिति है उस ने हमारे सारे भारत वर्ष के विद्यार्थियों को मजबुर कर दिया और

उनको अपनी उचित मांगें मनवाने के लिए, अपना भविष्य उज्जल करने के लिए प्रदर्शन करने को बाध्य होना पड़ा। सभापित महोदय, माननीय शिक्षा मंत्री जी ने भी जो अपना बक्तव्य दिया था उसमें वे स्वयं स्वीकार कर चुके हैं कि:

"I have basic faith in the patriotism, idealism and dynamism of the youth."

यह बात बिल्कुल सही है। आज भी हमारे यहां का युवक देशभक्त है, आज भी हमारे यहां का यवक आदर्शवादी तथा गतिमान है और हमारे देश की सेवा करते रहना चाहते है। परन्तू फिर क्या कारण है किन परिस्थितियों से वह मजबूर हो गया है कि ग्राज हम ग्रपने देश ग्रव्यवस्था देख रहे हैं ग्रीर विद्यार्थियों में अनुशासन का अभाव है ? हमारे जवान जिन पर हमारे देश की केवल एक प्रकार की उन्नति नहीं, सर्वांगीण उन्नति निर्भर है, श्राध्यात्मिक, बौद्धिक, हमारी सुरक्षा की दृष्टि से, हमारी राजनीति की दृष्टि से, ग्रीर जो कि हमारे भावी भारत के निर्माता हैं, जो कि उसी उद्देश्य की प्राप्ति के लिये विद्यालयों में अध्ययन करते हैं. क्या कारण है कि आज उनमें ऐसी मनोबत्ति विकसित हो रही है कि ग्राज उनकी वजह से हमारे समाज में हड़तालें, प्रदर्शन और गड़-बड़ियां चल रही हैं, लुटने, जलाने, सम्पत्ति को नकसान पहंचाने की घटनायें हो रही हैं। यह सारी ग्रव्यवस्था का कारण क्या है ? यह श्रव्यवस्था केवल एक दिन की नहीं, हमारी सरकार स्वयं स्वीकार करती है कि वर्षों से चली आ रही है। आजादी के बाद से इसने ग्रीर व्यापक रूप धारण कर लिया है। आज से 11 वर्ष पूर्व यु० जी० सी० वे एक कमेटी बैठाई थी, उसने सिफारिश की यी कि हमारे यहां के विद्यार्थियों के लिए एक "जीन" को नियक्ति की जान, चाहिये, जिसकी जिम्मेदारी विद्यार्थियों की तरफ ध्यान देने

की और अनुशासन रखने की हो । दूसरी सिफारिश यह थी कि पन्द्रह, बीस विद्यार्थियों को एक ग्रध्यापक से सम्बन्धित रखा जाये जो विद्यार्थियों का "डीन" के सहयोग से काम करता रहे ग्रीर उनकी ठीक तरह की व्यवस्था करे। लेकिन उन सिफारिशों पर कोई, अमल नहीं हुआ और वे दराज में शोभायमान हो रही हैं। इसके बाद य० जी० सी० ने 1960 भें एक नयी कमेटी बनाई, और उस के कुछ सदस्य हमारे राज्य सभा के भी माननीय सदस्य हैं। उन्होंने भी सिफारिशें की, वे सारी सिफारिशें इस पस्तक में विद्यमान हैं। मैं उनको दोहराना नहीं चाहता । वह रिपोर्ट है । "प्रावलम ग्राफ स्ट्डेन्ट इन्डिसिप्लिन इन इंडियन युनिवर्सिटीज "। उसमें सारी सिफारिशें मौजूद हैं ग्रच्छे ग्रच्छे लोगों ने ग्रध्ययन करके अपनी सिफारिशें कीं। मगर हमारा शासन इतना ग्रक्षम है कि उनको कार्य रूप में परिणत नहीं किया ग्रीर ग्रब दिन पर दिन हमारे देश की परिस्थिति बद से बदतर होती जा रही है, हमारे देश का युवक जिसको हम समझते हैं ब्रादर्शवादी है, जिसको हम समझते हैं कि देशभक्त है, जिसको हम गतिशील मानते हैं भ्राज ऐसे गलत कामों को करने के लिये मजबुर हो रहा है। यह जो हमारी ग्रव्यवस्था है इसका कारण केवल यही मान कर चला जाये तो एकपक्षीय होगा कि वह शैक्षणिक समस्या है।

हमारे विद्यार्थियों में आज जो इस तरह की मनोवृत्ति विकसित हो रही हैं उसके कारण हैं आर्थिक, सामाजिक, राजनैतिक, प्रशासनिक और शैक्षणिक। इन सारे कारणों का क्युमुलेटिव्ह इफेक्ट होकर हमारे समाज में, हमारे यहां के विद्यार्थियों में आज इस तरह की मनोवृत्ति के रूप में प्रकट होते हुए दिखाई दे रहा है। जब तक हम इसका सामु-हिक रूप से इलाज न करेंगे तब तक समस्या हल नहीं हो सकती। बिना उन कारणों का शोधन किये उनका इलाज नहीं हो सकता हम अपेक्षा करें कि एक पक्षीय कार्य करने से

श्री विमलकुमार मन्नालालजी चौरडिया ] हमारे यहां के विद्यार्थियों की समस्या ठीक हो सकेगी या हमारे देश की व्यवस्था ठीक हो सकेगी और जिस प्रकार हम अपने राष्ट्र को उनके माध्यम से उन्नति के शिखर पर ले जाना चाहते हैं ले जा सकेंगे यह संशयात्मक हैं । इसके लिये हमारे समाज का, हमारे राष्ट्र का ग्रीर संसद का सब से बड़ा कर्त्तव्य यह है कि हम उन भावी निर्माताओं को ठीक दिशा देने के लिये इस प्रश्न पर गम्भीरता से विचार करके आगे बढें और उन कारणों पर विचार करके ठीक दिशा निर्देशन दें अन्यथा जो हमारे भारतवर्ष का भविष्य है और आगे **ब्रा**ने वाली पीढ़ी है, वह खतरे में पड़ जायगी, जो कि हमारे लिये गौरव की बात नहीं, हमारे लिये बिलकुल अनुचित होगा । इस दुष्टि से मैं निवेदन करूंगा कि शासन इस पर गम्भीरता से विचार करे।

सभापति महोदय, अगर हम आर्थिक कारण को देखें तो एक आदमी कालेज से निकलने के बाद भी जब यह देखता है कि मुझे अच्छी नौकरी नहीं मिल पायेगी, मैं खाने कमाने लायक नहीं रहूंगा, जिन मेरे पालकों ने जो हजारों रुपये खर्च किये हैं उसका कुछ हिस्सा भी न चुका सक्गा, मैं अपने पालकों पर बर्डन के रूप में हो जाऊंगा, तो उसमें फस्ट्रेशन पैदा होता है।

हमारे देश में फैली महंगाई भी उसका एक कारण है जो हमारे सरकार की गलत आधिक नीतियों के परिणामस्वरूप सारे देश में अव्यवस्था फैली हुई है। अगर लोगों की आधिक स्थित खराब न होती और यह महंगाई न होती तो इतनी स्थिति खराब नहीं होती। आज जो पहले थोड़ी फीस देनी पड़ती थी वह ज्यादा देनी पड़ती है, पुस्तकों का मूल्य दुगुना तिगुना देना पड़ता है, खाने के व अन्य खर्चे ज्यादा देनी पड़ती है। सारा बर्डन पिता पर पड़ता है और जब रिता से पैसे मांगने जाता है तो

बढ़ती हुई महंगाई के कारण पिता के विभाग में जो गुस्सा होता है वह बच्चों पर निकालता है ग्रीर उसका परिणाम यह होता है कि **ग्राधिक ग्रव्यवस्था के कारण, बढ़**ती हुई के कारण, हमारे विद्यार्थी के दिमाग में फस्टेशन बढ़ता जा रहा है और उसको निःचिन्तता नहीं है। इस लिए जब तक हम आर्थिक कारण को ठीक नहीं कर देंगे, आर्थिक स्थिति ठीक नहीं कर दें तब तक हम यह ग्रपेक्षा करें कि हमारे यहां विद्यार्थी अथवा समाज ठीक दिणा में काम करें, यह तो हो नहीं सकता। कितनी योजनाएं बनाई जा मगर ज्यों ज्यों दबा की त्यों त्यों मर्ज बढता ही गया। स्राज हम देखते हैं हमारे देश में बेकारों की संख्या बढती ही चली जा रही है ग्रौर जो पचवर्षीय योजना का प्रतिवेदन *हैं* उससे यह बात स्वष्ट हो जाती है।

सभापति महोदय, इन घटनाम्रों के सामाजिक कारमा भी है; हमारे सामाजिक मृत्यों में पश्चितीन होते जा रहा हैं।परिवर्तत भारत में विद्यार्थियों में यह परम्परा थी कि वे बड़ों का आदर करें। गरुको ईश्वर से भी ग्रधिक महत्व देने का परम्परा थी। "गुरु ब्रह्मा, गुरु विष्णा गुरु दव महेश्वरः, ग्रु साक्षात परब्रहम तस्कर्यै श्री गर्स्वै नमः " यह परम्परा थी। गृहकी ग्राज्ञा पर शिष्य ग्रयना जीवन दे देते थे। पर स्राज शिष्य का कहना न मानने पर शिष्य ग्रध्यापक की जान तक लेलेते हैं। उस समय गरु और शिष्य में इतना समन्वय था कि शिष्य गरु के माध्यम से अपने लक्ष तक पहच जाता था और भगवान को भी प्राप्त कर सकता था। लेकिन याज देखने में यह याता है कि गरु के प्रति शिष्य की वह श्रद्धा नहीं रहा। एकलव्य से जब गुरु ने गुरु दक्षिए। मांगी तो उसने अपना अंगुटा दे दिया। लेकिन ब्राज स्थितियह है कि ब्रगर गुरु शिष्य की बात नहीं मानता है तो वह उसको छरे से मारने के लिए जाता है। ऐसी स्विति

में जो सामाजिक मुल्यों में परिवर्तन हुन्ना है वह ठीक नहीं है। शिक्षक लक्ष विहीन है ग्रांर हमारे समाज में बड़ों के प्रति ग्रादर की भावना खत्म होतीजा रही है। मैं चाहता हं कि इस तरह की जो पहले हमारे देश में भावना थी कि ऐसी वृत्ति प्रदर्शित करने वाला ग्रन्छ। मना जाता था वह बनी रहे और अपने गरु तथा बड़ों के प्रति आदर का भाव बना रहेतथा उनका ब्रादर किया जाय। इसके ग्रभाव में ग्राज हमारे देश में इस तरह की अवस्था बढ़ती जा रही है जिसे रोवना आवश्यक है।

सभापति महोदय, हमारे सरकार की गलत नीति के कारण भी हमारे समाज में इस तरह की अब्यवस्था फैल रही है। ब्राज हमारे देश में इस तरह की मनोवति पदा हो गई है कि अगर किसी को कोई अपनी बात मनवानी होती है तो वह एजिटेशन शर कर देता है ग्रौर हमारी सरकार भी एजिटेशन के सामने झुक जाती है। इस बात का प्रारम्भ ग्रान्ध प्रदेश में श्री राम लल पत के ग्रामरण ग्रनशन से हम्रा जो उन्होने ग्रान्ध के निर्माण के लिए किया था। उस समय वहां पर एजिटेशम शुरू हुआ और उन्होने अपनी बाहती बान्ध्र प्रदेश के निर्माण के लिए दे दी कि सरकार प्रसीजेगी ग्रीर झकेगी। सरकार उस समय झक गई; इसा प्रकार महाराष्ट्र का, पंजाब का निर्माण हुया और उसका प्रतिबिन्ब ब्राज हमें विद्यार्थियों के ब्रान्दोलन में भी दिखलाई दे रहा है। अगर विद्यार्थीयों को खाना खराब मिलता है तो वे सामहिक आग्दोलन गर कर देते हैं क्योकि हमारी मरकार जब गलत काम करने के लिए झक जाती है तो सही बात के लिए क्यों न सकेगी। ग्रगर स्कुलों में फीस बढ़ा दी जाती है तो ब्रान्दोलन गरु हो जाता है क्योंकि हमारी सर-क.र गलत काम करने के लिए राजी हो गई है भ्रीर उसने समय पर उचित मांग पर ध्यान देने की ग्रावण्यकता नहीं समझी । यही

कारण है कि ब्राज हम तोड़फोड़ की कार्यबाही देखते हैं ग्रीर राष्ट्र की सम्पत्ति को नष्ट भ्रज्ट किया जाता है। जब लोग इस तरह की बातें करते हैं तब सरकार झक जाती है ग्रौर कहती है कि तम्हारी मांग मानने के लिए तैयार हैं। इस तरह की जो मनोबति हमारे देश में पैदा हो गई है उससे देश को बहुत बड़ा नुकसान हो रहा है। इसलिए मैं चाहता हं कि हमारी सरकार योग्यता के ग्राधार पर , ग्राँचित्य के ग्राधार पर निणंय करे। अगर कोई गलत काम करता है तो उसको सख्ती से दमन किया जाय। अगर सरकार इस तरह की कार्यवाही नहीं करेगी तो देश में जो ग्रव्यवस्था फैली हुई है वह ठीक नहीं होगी।

सभापति महोदय, इन सारी बातों के पीछे राजनीतिक कारण भी दिखलाई देते हैं प्रजातंत्र में किसी न किसी ने राजनैतिक दल का शासन तो रहेगा ही किन्त कांग्रेस शासन ने शैक्षणिक क्षेत्र में भी अपना दखल देना शर कर दिया है जो अनचित है। उसने शिक्षण पंस्थाओं के प्रशासन में अपनी नीतियों के ग्राधार पर शैक्षणिक क्षेत्र में भी राजन ति का प्रवेश करा दिया है जिससे इस तरह की सारी गडबडी पैदा हो गई है। ग्राज राजनीति के ग्रधार पर उप-कलपतियों की नियक्ति की जाती है, सिनेट में राजनीतिक ग्राधार पर नामांकन किया जाता है। कालेजों में विद्यार्थियों के प्रवेश में भी राजनीति का समावेश आ गया है ग्रीर इस तरह से हमारी सरकार खराब काम करती जा रही है जिसके कारण सारे देश में इस तरह की अव्यवस्था हो रही हो है।

इस समय हमारे देश में जो विद्यार्थियों का ग्रान्दोलन चल रहा है उसमें भी हमारी सरकार राजनीतिक फायदा उठाना चाहती है। में ब्रापके सामने उज्जैन का उदाहरण बतलाना चाहता हं । हमारे मध्य प्रदेश के मख्य मंत्री श्री द्वाराका प्रसाद मिश्र ने

श्चिरिवमलकुमार मन्त्रालालजी चौरडिया विद्यान सभा में कहा किउज्जैन में जनसंघ इन ब्रान्दोलनों में काम कर रहा है मैं उस समय जेल में था और जब जेल से बाहर निकला तो मैं तरन्त कर्नैक्टर महोदय से मिला और पूछा कि मैं आप से जानना चाहता हं कि जनसंघ के कौन से ग्रादिमयों का इस ब्रान्दोलन में हाथ है ? मैंने कलैं-क्टर से कहा कि मैं भ्रापके पास इसलिए नहीं ग्राया हं कि ग्राप उसके खिलाफ कार्यवाही न करें, मैं चाहंगा कि ग्राप उसको सख्त से सहत दंड दें। मैं तो सिर्फ इसलिये ग्राया ह कि ग्रगर वह मेरी पार्टी का ग्रदमी है तो मैं उसके खिलाफ श्रपने दल में डिसिपिलनरी ऐस्शन ले सक्। इसका जवाब मझे यह मिला कThousand times "no" from your party'. हमारे मध्य प्रदेश के कांग्रेस के मध्य मंत्री कहते हैं कि इन ग्रान्दोलनों में जनसंघ का हाथ था । इस तरह से ग्रपना राजनीतिक स्वार्थ सिद्ध करने के लिए किसी के मध्ये बात महना अच्छी बात नहीं मालम होती है। इसमें तो ग्रव्यवस्था देश में बढ़नी ही चली जायेगी। मैं इस तरह के एक नहीं अनेक उदाहरण दे सकता है ।

ग्रव्यक्ष महोदय इस समय हमारी सरकार के प्रशासन में व्यवस्था बहुत विगड़ती चली जा रही है जिसकी वजह से सारे देश में इस तरह की ग्रराजकता देखने को मिल रही है। विद्यार्थियों की उचित मांग का ठीक समय पर समाधान नहीं होता है। उनकी कोई प्रार उचित मांग है, तो उसका निर्णय ठीक समय पर नहीं होता है। आज देखने में यह ग्राता है कि इम्तहान के पहले ही पेपर आउट हो जाते हैं। विद्यार्थियों के डिवीजनों में गडबडी होती रहती है। भिन्न भिन्न क्षेत्र में भिन्न भिन्न डिवीजन होने की वजह से ग्राज ग्रव्यवस्था दिखलाई देती है। विद्यार्थियों के लिए ग्रवास की व्यवस्था ठीक नहीं है, कोर्स के बाहर के प्रश्न रखे जाते हैं इस तरह की कई कठिनाइयां विद्या-

थियों की हैं। सरकार अपनी ईमानदारी का परिचय नहीं देती है तो विद्याधियों में एक तरह का विद्रोह पैदा हो जाता है भ्रौर वे भ्रपना छोटा छोटा संगठन बना देते है बाद में व्यापक रूप धारण कर लेता है इसलिए हमारी सरकार को अपनी ईमान-दारी का परिचय देना चाहिये ताकि विद्या-थियों में उसका उचित ग्रसर पहे।

मैं ग्रापके सामने कल की ही दर्घटना की एक बात कहना चाहता है। कल की दर्घटना में पहाड़ी धीरज का एक विद्यार्थी जिसका नाम श्री एस० के० जैन था , जिस के पिता का नाम कपर चन्द्र जैन था, पलिस की गोली से मारा गया ग्रौर उसके पिता उसकी लाश को मर्देखाने में रात को देख आयेथे। उस समय उनसे कहा गया कि लाश को कल सबेरे ले जाना । लेकिन जब वे सबेरे जाते हैं तो लाश का कहीं भी पता नहीं चलता है ग्रीर भगवान जाने कहा लाग चली जाती है। तो ऐसी स्थिति हमारे प्रशासन की हो रही है। ग्रगर विद्यार्थी की लाश का पता नहीं चलेगा और उसके पिता को लाग नहीं दी जायेगी तो यह स्वाभा-विकही है कि विद्यार्थियों में रोष पैदा हो जाय और उसके परिणामस्वरूप रोष भडके। इस दुर्घटना में जो दूसरे अन्य लोग मारे गये वह सरकार की अपनी गलती के कारण हुआ श्रीर उसकी सजा इसरों को देने का सरकार की क्रोर से प्रयत्न किया जा रहा है। इसलिए मैं चाहंगा कि सरकार इन छोटी छोटी बातों के ऊपर घ्यान देने का प्रयत्न करेगी तो व्यवस्था सुधरेगी

ग्रध्यक्ष महोदय, मैं ग्रब ग्रापक सामने उज्जैन कांड की बात कहना चाहता है ! मैंने घायल विद्यार्थियों से वातचीन की थी तो मालभ हम्रा कि उनके ऊपर ग्रथ गैस छोडा गया और विद्यार्थी बेहोस हो गये और उसके बाद उन्हें कुन्दों से मारा गया 327

दसरी मजिल से विद्यार्थियों तथा को फेंका गया। बहां पर प्राध्यापकों के अपर भी लाठी चार्ज किय गया । ग्रव ग्राप देख लीजिय कि ग्रध्यपकों का भी जीवन ग्रक्षित नहीं है और कालेज के प्रिमिसेज में उन्हें बुटली मारा जाता है जिसका वर्णन नहीं किया जा सकता है। जब हमारी सरकार छोटी-छोटी बातों की ग्रोर घ्यान नहीं देती है तो इसका नतीजा यह हो रहा है कि ग्राज हमें इस तरह को हिसारमक कार्यवाही के दुर्दिन देश में देखना पड़ रहा है।

मध्य प्रदेश में जो विद्यार्थियों का ब्रान्दोलन शुरू हुन्ना था उसका मूल सुत्र ग्वालियर से ही गरू हम्रा। ग्वालियर की घटनाइस तरह से हुई कि एक टुक वहा की पोलीटैकनिक इन्सटीटयट के खम्बे को गिरा कर भाग गया । दो विद्यार्थी रिपोर्ट करने के लिए पलिस में जाते हैं लेकिन उनकी रिपोर्ट नहीं लिखी जाती है। एक लडके को बही पर बिठला लिया जाता है और दसरे को चांटा मारकर खाना कर दिया जाता है। तब विद्यार्थी कमिश्नर के पास जाते हैं कि इस सार, घटना की जांच कराई जानी चाहिये । मगर इस चीज की वहां पर कोई जांच नहीं होती है ग्रीर मारपीट शुरू हो जाती है ग्रीर झगड़े का यही कारण बनता है। ग्रगर देखा जाय तो इस तरह की छोटी छोटी बातों की वजह से देश का अहित होता जा रहा है क्योंकि हमारी सरकार समय पर निर्णय नहीं ले प.ती है। इसी का यह नतीजा है कि आज हमें इस तरह की बातें सारे देण में देखने को मिलती हैं।

ग्रध्यक्ष महोदय, इसी तरह के गौक्षणिक कारण हैं । हमारे प्राथमिक माध्यमिक, हायर सेकेन्डरी और कालेज के विद्यार्थियों की पढ़ाई में किसी तरह का तालमेल नहीं है। उनको छोटे दर्जों में हिन्दी द्वारा शिक्षा दी जाती है ग्रौर जब वे बड़ी कक्षाग्रों

में चले जातें हैं तो उनकी पढ़ाई ग्रंग्रेजी द्वारा की जाती है। इस तरह की सारी ग्रव्यवस्था के कारण विद्यार्थी ग्रपना दिमाग मेकग्रप नहीं कर पाते हैं। इसी तरह की कई कठि-नाइयां हैं। ग्राज विद्यार्थियों को विद्यालयों में प्रवेश नहीं मिलता है। एक तरफ तो कहा जाता है कि लड़कों को पढ़ना चाहिये ग्रौर दूसरी तरफ उनको विद्यालयों में प्रवेश नहीं मिलता है ग्रीर प्रवेश में पक्षपात किया जाता है। मैं काशमीर का ज्वलंत उदाहरण श्रापके सामने रखना चाहता हं ग्रीर इसकी जितनी निन्दा की जाय वह कम है। इस ग्रखबार में लिखा है :

"Bansi Kumari Bhat becomes Shamima Banu Horrible consequences of Kashmir Admissions Policy. Eleven students of Anantnag in Kashmir—Roop Krishan Raina, Piaray Lal Koul, Kanya Lal Raina, Bansi Kumari Bhat, Oma Shri, Roop Lata Zutshi, Piaray Lal Thaploo, Mohan Lal Thaploo, Chaman Lal Koul, Roshan Lal Koul and Ashok Kumar Pandit-have embraced Islam."

वह क्यों एम्ब्रेस कर लिया, उसका सारा वर्णन इसमें दिया हुआ है। उनके एडमीशन में प्रावरिटी

SHRI AKBAR ALI KHAN: Which'

SHRI V. M. CHORDIA: "Organiser""

श्री ए० डो० मणि : आर्गेनाईजर' बहत ग्रन्छा पेपर है।

श्री विमलकुमार मञ्जलालजी चौरहिया: तो यह जो प्रायरिटी जाति के ग्रधार पर दी जाती है उसके परिणास्वरूप इसमें दिया है :

"Last year Government students with 37% to 45% marks in preference to those who had secured 55% marks or above. This preference was shown to Muslim children and VIP children. Many students appealed to the High Court, and the State Government had to cut a very sorry figure."

[श्री विमलकृतार मन्त लालजो चौराड़िया]
इसमें वर्णन देते हुथे वे कहते हैं कि हमारे
पालकों के साथ नौकरी में सब तरह का पक्षपात
किया जाता है, इसलिये हम मजबूर होकर
के इसलाम ग्रहण करते हैं। इस तरह की
हीन मनोवृत्ति अगर देश में चलती रही और
इस तरह का पक्षपात प्रवेश में होता रहा
तब भी अगर हम यह अपेक्षा करें कि समाज
में कुछ नहीं होगा औ समाज शास्ति से बँठेगा
तो यह संस्भव नहीं है। इसलिये मैं प्रार्थना
करूंगा कि हमारे शासन को इस दिशा में भी
कुछ ध्यान देना चाहिये।

हमारी स्वास्थ्य मन्त्री एक जगह मीटिंग में थीं ग्रीर वहां मैं भी था। वहां उन्होंने यह उदाहरण दिया कि मेडिकल कालेजेज में प्रविष्ट होने के लिये भी पक्षपात चलता है श्रीर मैं इसका प्रयत्न करती हं कि वह मिटे मगर वह होता जरूर है। तो जब तक इन कारणों को ठीक नहीं किया जाय, हमारे समाज में शान्ति स्थापित नहीं हो सकती है। इसलिये केवल शैक्षणिक कारणों को ही नहीं. राजनैतिक आर्थिक सामाजिक और प्रशासनिक आदि मभी कारणों का ग्रध्ययन करके जब तक हम उनका हल नहीं करेंगे तब तक हमारे यहां ठीक व्यवस्था हो सकेगी यह सम्भव नहीं है; बल्कि स्थिति ग्रौर बद से बदतर होती जाएगी। आज जो देश में हमें अराजकता का भाव दिख रहा है कि वहां पर टेनें जला दीं, वहां पर मोटरें जला दीं, वहां पर प्लेटफार्म तोड दिये. वहां पर मकान जला दिये. यह सब हमारी सरकार की आज तक अपनाई गई गलत नीतियों के कारण है। तो मैं चाहूंगा कि हमारे मन्त्री महोदय इसके बारे में कुछ सोचें ग्रीर व्यापक रूप से इस पर विचार किया जाय जिससे हमारे भारत के भविष्य का निर्माण करने वाले जो विद्यार्थी हैं वे ठीक बन सकें ग्रौर हमारा भविष्य उज्ज्वल हो सके। इसके लिये आवश्यक है कि केवल हमारी सरकार ही नहीं, सारे हमारे राजनैतिक दल मिल कर के इसके बारे में निर्णय तें श्रौर निर्णय ले करके एक ठोस योजना ऐसी बनायें जिसकी वजह से हमारे जो भारत के भावी निर्माता हैं उनका भविष्य खराब न हो ।

अध्यक्ष महोदय, फिर भी मैं कुछ तात्का-लिक उपाय देना चाहता हूं। सबसे पहले यह बात कहना चाहता हुं कि आज तक आपने जितनी कमेटियां बनाई और उनमें जितनी सिफारिशें कीं, उनको ∦कार्यान्वित करने का कष्ट करें। उसमें किसी प्रकार हीला हवाला करने की आवश्यकता नहीं है कि पैसा नहीं है, हमारे पास साधन नहीं हैं मैंने इस कमेटी की रिपोर्ट को भी पढ़ा है मगर इसको कार्यान्वित न करने से यह किसी काम की नहीं रही।

दूसरा निवेदन यह है कि हमारा देश स्वतन्त्र है ग्रीर विद्यार्थी भी राजनीति के ज्ञान से ग्रनभिज्ञ नहीं रह सकते, मगर राजनीतिक दलों से उनका कोई सम्बन्ध नहीं होना चाहिये ग्रीर राजनीति में उनका उपबोग हो, यह मैं उचित नहीं समझता। इसके लिये सब दलों को मिल करके निर्णय ले करके ग्रागे बढ़ना चाहिये जिससे हमारे देश का भविष्य उज्ज्वल हो सके।

तीसरे मैं यह चाहंगा कि विश्वविद्यालयों को पूर्ण स्वतन्त्रता दी जानी चाहिये, उनको परी ग्राटोनामी होनी चाहिये। जब तक वहां पर उपकुलपति मांग नहीं करे, पुलिस को प्रवेश करने की ग्रावश्यकता नहीं होनी चाहिये। उपकुलपति कहता है कि हम नियन्वण कर लेंगे लेकिन नन्दा जी की पुलिस वहां जाकर के लाठी चार्ज करती है, कमरों में घस-घस करके लोगों को पीटती है फिर आप कैसे ग्राणा कर सकते हैं कि वहां नियन्त्रण रहेगा। विद्यार्थी जिस उपकुलपति की श्रद्धा करते हैं, उसी को जब वे देखते हैं कि उसकी बात नहीं चलती तो वे भी कोई चिन्ता नहीं करते हैं ग्रौर उसकी वजह से एजीटेशन प्रारम्भ होता है। इसलिये प्रत्येक विश्वविद्यालय में कुछ ऐसी व्यवस्था होनी चाहिये जो विद्यार्थियों की शिकायतों को सून करके उनका हल कर सके । जब तक यह नहीं होगा तब तक छोटी-छोटी बातों पर भी ग्रान्दोलन हो सकता है। ग्रध्यक्ष महोदय, यह ग्रापने भी सुना होगा कि खाना ठीक नहीं मिला इसी बात को ले करके ग्रान्दोलन कर दिया गया । कभी फीस के बारे में ग्रान्दोलन हो जाता है। फिर हमारी सर-कार कभी-कभी अपनी प्रशासनिक द्वंदि का भी उपयोग कर लेती है भ्रीर उसकी वजह से सारा एजीटेशन प्रारम्भ हो जाता है। ला स्टडेंटस के बारे में बार कौंसिल का कुछ पता नहीं और उसके लिये बन्धन कर दिया गया कि उसकी परीक्षा देनी पड़ेगी ग्रौर फिर ग्रागे तारीख बढाते गये । मैं प्रार्थना करता हं कि जैसा इंजीनियरिंग कोर्स के लिये होता है कि उनको एक साल के लिये उम्मीदवार की तरह काम करना पडता है उस तरह इनको भी एक साल वकीलों के साथ काम करने का मौका दिया जाय और उसके लिये किसी परीक्षा का बन्धन न रखा जावे।

ग्राज भी बहत से जिन्होंने एल० एल० बी० नहीं किया है वे एल० एल० एम० करने वालों से ज्यादा कमा लेते हैं। ग्रगर उन में योग्यता नहीं होगी तो वे कभी कुछ नहीं कर पायोंगे । इसलिये यह बार काउन्सिल की परीक्षा का बन्धन हटना चाहिये।

ग्रध्यापकों एवं प्राध्यापकों की नियक्तियां र्णंक्षणिक योग्यता के साथ उनके ग्राचरण, उनकी ईमानदारी, उनकी समाज में कितनी प्रतिष्ठा है इन सब बातों को ध्यान में रख कर की जानी चाहिये ताकि विद्यार्थी उनके प्रति श्रद्धा रख सकें।

फिर उनका वेतनमान इतना ग्रन्छा होना चाहिये कि वे समाज में समय के मान से प्रतिष्ठा का जीवनयापन कर सकें और धना-भाव से उनकी समाज में ग्रप्रतिष्ठा न हो।

शिक्षा ग्रादर्शपूर्ण हो । साथ ही विद्यार्थी को ग्रपना जीवनयापन करने के लिये भी सक्षम बना सकें । ऐसा लक्ष्य बना करके हमारी शैक्ष-णिक व्यवस्था होनी चाहिये । 1290 RSD-4.

ग्रध्यापकों, प्राध्यापकों एवं विद्यार्थियों के बीच सम्पर्क रहना चाहिये। ब्राज शिक्षण संस्थाओं में विद्यार्थियों की संख्या काफी है श्रीर उसी मान से शिक्षण संस्थाओं का विकास करने की आवश्यकता है। अध्यापकों और विद्यार्थियों में आपसी बातचीत का स्रभाव रहता है। इसलिये यह व्यवस्था भी की जानी चाहिये।

पुस्तकालय, लेबोरेटरीज, मैदान ग्रादि का प्रबन्ध हो। इस विषय पर चर्चा होगी तो इस पर ग्रीर भी कांस्टीविटव सङ्घाव ग्रायेंगे । मैंने ग्रपने नम मत से जो निवेदन किया है उस पर भी घ्यान देकरके इन सारे कारणों को दूर करने के लिये कोई ठोस योजना बना करके, सर्वदलीय समिति बना करके यदि इसका ठीक हल करने की कुपा करेंगे तो लाभ होगा अन्यथा यह स्थिति बद से बदतर हो जायगी ग्रीर देश में ग्रराजकता बढती जायगी। घन्यवाद।

The question was proposed.

SHRI G. MURAHARI (Uttar Pradesh): Sir. I move:

1. "That at the end of the motion the following be added, namely: -

'and having considered the same, this House is of opinion that the following measures should be taken Government to meet the students' problems: -

- (i) compulsory and free education should be provided up to the Intermediate standard:
- (ii) "fancy" schools should be abolished and uniform type of schools should be provided for all;
- (iii) restrictions on admission to colleges and universities should be abolished;
- (iv) education should be imparted only through the medium

[Shri G. Murahari.]

of the mother-tongue or regional language;

- (v) students' unions with compulsory membership should be established;
- (vi) free education up to the highest standard should be provided for the students who are socially and economically backward;
- (vii) ex-Government servants and ex-Ministers should not be appointed as Vice-Chancellors and Principals;
- (viii) arrangements should be made for low-cost hostels and cheap meals for the children of those persons whose monthly income is less than three hundred rupees and Government subsidy should be given for this purpose;
- (ix) no restriction should be placed on political parties starting youth organisations in the universities or colleges and on the students for participating in them;
- (x) arrangements should be made for providing jobs according to the aptitudes and qualifications of the students who have completed their University, College or school education;
- (xi) entry of the police into temples of learning should be altogether banned:
- (xii) the principle of "equal remuneration for equal service" should be immediately implemented in all government and non-government educational institutions;
- (xiii) the teachers should ordinarily have the right to participate in the politics of their choice;

- (xiv) the State Governments should spend 20 per cent of their budgets and the Central, Government 10 per cent of its budget on education under any circumstance:
- (xv) inaugural and convocation address by Ministers and government servants in the temples of learning should be strictly banned;
- (xvi) special emphasis should be laid on technical education;
- (xvii) an impartial judicial enquiry at the highest level should be conducted at places where firing has been resorted to in connection with the students' agitations and the officers in charge of the administration of those places should be immediately transferred;
- (xviii) all the persons arrested in connection With the agitation should be released unconditionally and the cases filed and warrants issued against the student leaders should be withdrawn;"

(The amendment also stood in the name of Shri Rajnarain)

SHRI BANKA BEHARI DAS (Orissa): Sir, I move:

2. "That at the end of the motion the following be added, namely:—

'and having considered the same, this House is of opinion that a high-powered Inquiry Commission, consisting of Members of Parliament, Educationists and other eminent men under the Chairmanship of a Judge of the Supreme Court be set up to inquire into the causes of the widespread student unrest in the country'."

SHRI A. P. CHATTERJEE (West Bengal): Sir, I move:

3. "That at the end of the motion the following be added, namely:—

'and having considered the same, this House is of opinion that a permanent negotiating

machinery should be set up at the Union Government level to look into the grievances of students and to serve as a means of dialogue between the representatives of students and the Government'."

# The questions were proposed.

SHRI K. VAISHAMPAYEN (Maharashtra): Mr. Chairman, before I make my observations on the Subject-matter of this motion, permit me to thank you, Sir for giving precedence to this motion. It shows the importance that the question student unrest has come to assume in recent days and in our present day life. It is but natural that it should be so. Everyone of usthe parent, the teacher, the educationist, the administrator, the social and political worker —has a feeling of anxiety in each one's mind and we are pondering as to why the student of today is so uneasy and angry. Students are but hopes of tomorrow. They are the makers of democracy and the nation. They are the preservers of all the ideals that we have struggled for. And if it is found that this community is amenable or has been amenable to an anarchist way of thinking, a trend which will blast the very foundations of our democratic social fabric, where is the hope? Is it not a red signal for all of us? We have. therefore, to pause, analyse and find out real measures which will try to remove this unrest.

# [THE DEPUTY CHAIRMAN in the Chair]

The student community and the unrest in them is also a delicate question. The community, let it be understood, has both the potentialities. It catches Are like a dry stack of grass under certain conditions, but it really can be an atomic power plant

useful for the healthy growth of the community as a whole. So, I expect and wish that the debate on this motion be an objective and dispassionate one. The views expressed here by Member<sub>s</sub> may be critical, but there should be constructive suggestions also. Let it be noted that if we do not act jointly now, the present trends will not only mean the end of law and order and peaceful conditions of growth, but will also mean an end of what even the Opposition stands for. problem has, therefore, to be analysed firstly from the point of view of the immediate present, viz., what exactly happened during the last one or two months and, secondly, from the point of view of long-range solutions, namely, the deeper reasons behind the outbursts. I shall, first of all, observations about the immediate present. It is true that there have been cases of student indiscipline in the past, but they have not been so widespread and violent. What made the students almost in three or four States so angry? What were the kinds of grievances, what were the methods used? All these need to be examined and a coordinated picture formed. What does the factual analysis of the events that took place over the months of September and October point to? Madam) before I give out my analysis let me point out that I have prepared detailed statement of these events from the reports which have appeared in papers like the "Times of India." I have tried to read minutely the reports about all these incidents of student unrest. convinced that a clear picture, a clear impression can be formed only if a coordinated view of the events is taken. I have tried that and I am submitting in brief my observations thereon. In noting and reading these reports there might have been some mistake or omiss,ion. But this error will be the order of three per cent and not more.

Now coming to the factual analysis of what happened during the last two months, let me put it in a summary form, in brief. The analysis covers

[Shri S. K. Vaishampayen:]

incidents over a period of one and a half months.

September was a month of student unrest in Madhya Pradesh. October was a month of student trouble in UP. and Bihar and partly in West Bengal.

In September there were altogether 48 disturbances at 40 places. Out of these only 4 disturbances had some relation with academic matters, and there were 8 other disturbances which were of a non-academic character and which were also on paltry issues.

In the first fortnight of October there were 27 disturbances at 26 places, two of the disturbances alone having some bearing on academic issues, whereas 5 disturbances were such which were non-academic and having a bearing on paltry issues.

Coming to the academic issues that were involved, what were they? In Delhi there was a demand for the abolition of the Bar Council examination. In Warangal there was a demand for the transfer of a lecturer. In Kozikode there was a demand for better hostel facilities and reduction of fees.

In Bombay there was that incident about a girl's mouth having been sealed with a sticking plaster by her teacher. At Lucknow there were demands of the Ayurvedic College students, but. these demands had really no support among the student community. In Jammu there was the students' fast, in the Agricultural College.

Coming to the other non-academic and paltry issues, let me enumerate them in brief before you.

In Bhopal there was a scuffle with the S.T. officers. In Srinagar the students protested and demonstrated because the police detained a lecturer, for interrogation in a sabotage case. In Sibpur, in Calcutta,-there -was a scuffle

between students and people which took place about four days earlier. In Jaipur some articles appeared in a local paper about mismanagement of a local hospital, and therefore the students of the Medical College struck work and demonstrated and protested and there was a disturbance.

In Rohtak there was a protest againsi 'he arrest of a Jan Sangh M.L.A. In Bankura there was a hartal by the United Leftist Front and the students joined that. In Jammu there was a clash with a Minister's son and therefore the students went on a strike and protested. In Jabbalpur there was a clash with some people.

In Samastipur in Bihar, there was a figW wi'h a cobbler for charges about boot polishing. In Sahasra the students wanted to break the C.M.'s meeting. In Calcutta there was a clash between the N.C.C. noys and the transport au-thoiities. in Kasargode there was an agitation abou; the appointment of a Commission for deciding the boundary question. In Trivandrum there was a demand from the students that the pay scales of engineers of the Electricity Board should be improved.

Taking these non-academic and academic issues that were involved, we should try to deduct these from the total number of incidents that took place, and we will find that 56 disturbances that were there in the month of September and the fortnight of October were the result of the incidents t.-hicii took place at Indore and Gwa-lior and later on at Lucknow. All the rest of the disturbances which took place at other places were merely a soil of cha\* reaction to the incidents that took place at Indore and Gwalior and at Lucknow. So far as these are concerned, it is also very important that we should try to know what exactly happened at Indore. At Indore a daily published a news about a scuffle between two student groups and alleged that the students of the Vaishnav College had attacked the other students with a pen-knife. The students became angry and they demanded a contradiction from the

editor. The contradiction was not given and therefore the students went and raided that particular press and attacked the editor and therefore the situation became violent. This was the whole incident and as a result of this Sec. 144 had to be promulgated by the district authorities. This news reached Gwalior and tnere also the whole atmosphere became tense and therefore the authorities feared that there would be some trouble and they promulgated Sec. 144. Later on the students went on defying the ban that was imposed. There were clashes, pitched battles, in Indore and Gwalior, and then later on whatever happened in other places was a sort of chain reaction to these particular incidents. Whatever incidents had taken place in U.P., the demand of the students is that the police excesses that were committed in Madhya Pradesh should be enquired into. The 36 disturbances that took place over a period of 1-1J2 months in three or four different States were the result of what happened at Indore and Gwalior. This is what made the students angry. Some of the features of these disturbances were almost of a particular pattern namely, that the processions were taken out in defiance of Sec. 144 that was promulgated or in defiance of the curfew that was there; the processionists made police vans and police chowkis their targets— that was one very significant feature o'f all these 56 disturbances which must be taken note of. Another feature of these demonstrations is there was damage to railway property, telephone property and other things. Here I must submit that at the three places, namely, Indore, Jaipur and Gwalior, the press there was attacked, the editors were attacked. Midnight attacks were made at Jabbalpore, Gwalior and Indore. All these must be taken note of by all of us as to why there were these disturbances, what form they took and in which direction they were led. Besides, there are two other significant facts which must be taken r.cuc of. I have gone through every report of these incidents and tried to find out how many students were

injured and how many police constables were injured.

THE DEPUTY CHAIRMAN: You must wind up. There are many Members who want to speak.

SHRI S. K. VAISHAMPAYEN: I have taken ten minutes.

THE DEPUTY CHAIRMAN: You have taken fifteen minutes. You will have one or two minutes, but you must wind up.

SHRI S. K. VAISHAMPAYEN: What I would like to state is that an equal number of policemen were injured in all these disturbances. Secondly, as has been made clear by the Home Minis-etr in a conference. 30 per cent of these demonstrators were students and the rest of them were other people. ;Sb, all these facts must be read together in a co-ordinated way and then we must try to find out what exactly must be done about all these things. Since there is little time before me I will be very brief in my .Observations. Following are some of the irresistible conclusions which emerge from the' above facts:

- (1) That the- demonstrations or protests were not mainly for academic considerations. Only 6 out of 75 disturbances were for some demands concerning studies or facilities in colleges.
- (2) That the students today have a mood which sparks off and once it is there, the same is used by unsocial or political elements and the students are led into violent situations.
- (3) That there was a law and order situation and the police at a fairly large number of places interfered when the situation became violsnt.
- (4) That entering into educational institutions by the Police unless called for by the authorities should have been avoided.
- (5) That there is a master-mind behind which may be a bearded one or a bald-headed one.

[Shri S. K. Vaishampayen.] It is therefore necessary that the students should consider whether they should agitate for non-academic issues and if at all they have to do so for their own demands, whether they should take to violent and anarchic methods.

A consultation machinery to solve the academic issues of the students should be evolved and they should be saved as promptly as possible. Further, the Home Ministry must take all preventive measures of isolating unsocial and mischievous political elements before any situation like this flares up. These are measures of an immediate nature.

The real remedy lies in going into the deeper causes and long-term solutions. We must think more seriously and with sympathy as to why the students have developed ain uneasy iemperament and a mood that can be easily sparked. Students are uneasy and disturbed more because there is an atmosphere of purposelessness. An environment of a dangerous vacuum! is growing around them and the students are exhibiting the effects of the same. This is a result of a number of factors, social, educational, political, etc.

The students community is like a kite whose thread-line is cut and which is soaring in .any direction in whichever way a gust of wind may carry it. Is this state of affairs very happy? Shall we allow this kite to float without any direction or destination? For this sorry state of affairs we are all responsible. A students, as he is .coming up, has no care of the parent, no guidance of a teacher nor any inspiration from the social life around him. This has led to a state of vacuum, uneasiness, carefree attitude and a desperate mood among the students. Let us all come together and see as parents, educationists and administrators, that this particular state of vacuum that is there in the minds of the students, which has come to stay and which has resulted in an anarchist way of thinking among them,

is removed and that the student community is made to play its rightful role in the country.

SHRI A. D. MANI (Madhya Pradesh): I am glad that the House is having an opportunity of discussing this situation arising from the widespread student unrest in the country. It is difficult in the course of this debate to prescribe what one may call 'readymade' solutions. It should not be exactly assumed that the student unrest is a malady for which sulpha treatment antibiotic treatment would be immediately effective. I have been trying to study this problem in many of its facts and recently in the City of N.agpur I addressed a meeting of 800 students on this question. I have discussed this matter also with some of the so-called student leaders and individual students and I feel that the present student unrest is a heritage of the past. We had in this country always yielded to violent disturbances. If there had been any undermining of respect for law and order in this country, that undermining started from the days of the States Reorganisation Commission. The House will recall that the Government had taken a decision that the City of Bombay would be Union territory and that there would be a bilingual State of Bombay and Gujarat. decision of the This Government was defied in the streets of Bombay and the Government yielded to that agitation. There was a hunger-strike by Mr Potti Sri Ramulu of revered memory from Andhra Pradesh and the Government yielded to that agitation and announced the creation of the State of Andhra Pradesh. I am not suggesting

I SHRI AKBAR ALI KHAN (Andhra Piadesh): May I correct my learned friend? it was the commitment of the Congress for the last 40 years to establish that State.

SHRI A. D. MANI: I am just coming to it. I am giving a historic survey of the causes of the student unrest and (lie present lawlessness in the country. Government itself was undermining

respect for law and order and has made it clear to all concerned by its example that it would not take any immediate action unless there is a violent disturbance.

SHRI AKBAR ALI KHAN: We question it.

SHRI G. RAMACHANDRAN (Nominated): Why not Mr. Mani go back to the original fall of man?

SHRI A. D. MANI: I may even go back. If the hon. Minister of Education would examine the files regarding the student unrest, they were much less during the period 1947 to 1954 and after the States Reorganisation Commission from the manner in which the Government yielded to violent agitations, the Government has set a bad example of lawlessness. We cannot biame the students because they found that by leading a violent agitation ttiev commanded greater respect. If the Government had insisted that any lawless agitation would be seriously discountenanced and that they would not take any decision under the pressure of circumstances, they would maintain respect for law and order. If the food supply at the canteen is unsatisfactory, the students feel that by staging a demonstration in Delhi they can command immediate attention to their grievances by the authorities concerned. I am afraid all of us, not only the Government but Members of the Opposition and members of political parties, are responsible for the present state of unrest among the students as well as unrest in other walks of life.

The second point that I would like to urge, Madam, is that the country is getting tired of this so-called parliamentary form of government. I am not suggesting that we should be over to a form of guided democracy or presidential type of government. But Parliament and the Legislatures have not offered any effective solution to the problems of the country. In Britain, Parliament was the result of a historical growth. Parliament was

first set up to curtail'the rights of the barons and we know that this was the foundation of the Magna Carta and the development of parliamentary institutions in England. But. unfortunately, here Parliament came as a readymade institution as a result of the Constitution adopted by the Constituent Assembly in 1951. This Parliament and the Legislatures in the various States, have not been effective in solving the economic problems, and the streets became the forum for parliamentary and extra-parliamentary discussions. Suppose some matter is discussed on the floor of the legislatures or on the floor of Parliament, enough attention is not given by Government, not the same kind of attention which is given to a demonstration organised outside Parliament House. It is because Parliment has not fulfilled the aspirations of the people that the people are resorting to all sorts of extra-Constitutional methods for focussing public grievances.

The third point that I would like to mention is that the student unrest is a part of the present lawlessness all over the country. Yesterday the house of our revered leader, Mr. Kamaraj Nadar, was raided by some of those people who took part in the demonstration. I want to warn the Government that a day is coming when Ministers' houses also will be raided by people . . .

#### 1 P.M.

AN HON. MEMBER; Yesterday it was

SHRI A. D. MANI: . . . when people having cars and substantial private property will find hooligans marching into their houses and pulling them out. That is because there is a sense of despair in the country. The Congress is the only party which has got the organisation for governing the country. I am not a Member of the' Congress, Madam. But I feel that the Congress contains a number of very good elements which can shoul-

[Shri A. D. Mani.] der the administration and the destinies of the country.

SHRI MULKA GOVINDA REDDY (Mysore): Question.

SHRI A. D. MANI: I am coming to that. I would like th a Congress to be defeated in some States to restore democracy in the country. If democracy is to survive, the Congress Party must be defeated at the polls in some States. It is because people find that the Congress controls the purses of the people

SHRi AKBAR ALI KHAN: In your State also?

SHRI A. D. MANI ... My time is limited ......and the Congress cannot be defeated at the polls because it can command better financial resources than any other party. The people are feeling that these people are going to continue in power, that they cannot begot rid of. Some of them are persons who will never find positions in any democracy of the world but they are promoted to posts of Ministers and are holding high positions of dignity. Now we must restore the sense of balance to this democracy. I feel that the situation in the country is so grave that the Congress must not think in terms of one-party government tout must think in terms of a coalition of parties to tackle the grave economic emergency facing us. It means a great sacrifice on the part of the men of the ruling party because all men cannot be accommodated in Cabinet positions. If the Congress thinks in terms of one-party Government, this kind of lawlessness will continue with unabated vigour But if other parties are allowed to take part in the Government after the elections, we may restore a sense of normalcy to the democratic structure

Madam, I would like to go to another point. When I was a student then also there were agitations. I remember when I attended a meeting

and shouted slogans, I was interrogated by the police after the meeting. In those days we had a cultural revival in the country. Those were the days when Sir C. V. Raman was about to get the Nobel Prize, when Dr. Megh-nad Saha had astounded the world of science by his theories in Mathematics. That was the time when Rabindranath Tagore's poems were sung in every home. But at present there is no cultural revival in the country. And this absence of cultural revival is having its impact on the minds of the students. The students find that the lecturers who have been appointed perhaps were recruited because they happened to be influentially connected with some of the Ministers or they somehow managed to manipulate the Public Service Commission to get into service. Madam, I am shocked to say that a good part of my time is taken up in Delhi at meeting people who come to me and say, "Sir, we ; appearing for interview tomorrow. Can you talk to so and so and try to see that I am selected?" And I have always said that I never interfere in such selections.

People have come to believe in this country that merit does not count, that it is influence that counts very much and it is this thing that is eroding the minds of our students. People find that the lecturers are not able to give them any attention, that the lecturers are men who have been indifferently recruited toy various Public Service Commissions. Would you like to raise any objection to what I say, Mr. Minister?

#### THE DEPUTY CHAIRMAN: No, no.

SHRI A. D. MANI: I would take about five -minutes more, Madam. I am developing some points.

Madam, I feel that we must also reorganise the educational structure and try to see that the tutorial system is introduced. There must be a tecah-er who will be in charge of 20 or 25 students. He will not only take th9:r classes but go to their homes and find

out what their problems are. There is *no* personal contact between the teacher and the taught at the present time. The absence of personal contact is seen in the indifference of the student who studies and in his behaviour outside.

Madam, I would also like to say that every college must have a bureau to advise persons regarding employment. When students find that when they come out of college they have to stand in the queue for jobs, that they have to get the influence of somebody to get themselves appointed, they get desperate. We must have employment bureaus in every University, in every college, where there will be a psychologist who will advise the students.

Further, the economic situation in the country must improve considerably if the student unrest is to abate. It is well known that many persons are 'maintaining students at the colleges at a great financial sacrifice.' Whenever they find that the father is to cut down on medicines or on clothing in order to see that the student is sent to the college and that the father has been superseded in service because of the interventions of persons in authority, the student becomes desperate. The economic situation must improve. Prices must be controlled if the student disturbances are to come down.

Madam, I would also like the Minister to consider the practice adopted by the Oxford and Cambridge 'Universities of sending down students who misbehave in colleges. It is well known, a<sub>s</sub> the hon'ble Minister of Education will testify, that if a student is found often drunk and going about with undesirable girls, he is straightway sent down in the Universities. of Oxford and Cimbridge. Can that happen in our country?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA); We have the system of rustication or dismissal. It is for the Vlce-CnaiiceTiof To take th? action. Wo use 'be words "sending *dtoirtf* is Prf—d. But it is open to

the Vice-Chancellor who has got powers of discipline to rusticate a student for a year, for two years or permanently dismiss him.  $H_{\rm e}$  has got all the powers. They have got to be exercised.

SHRI A. D. MANI: But there has not been'one case where a student at Oxford has gone to the Queen's Bench with a writ petition as is being done in this country. You cannot rusticate a student when the matter has to go to a court of law.

SHRI M. C. CHAGLA: We have fundamental rights.

SHRI A. D. MANI: Fundamental rights are there in England also. But nobody goes to the Queen's Bench with a writ petition. Here as the hon'ble Minister of Education himself will testify, when he was the Chief Justice of Bombay, as to how many such cases he handled. There are so many persons coming up with writ petitions. You cannot rusticate students. We must give absolute power under law, if necessary, by which the Universities will be given the right to rusticate a person if he is found guilty of misconduct.

Finally, I would like the parties to come to an agreement that they will not interfere with the working of Universities, that no political leader will try to enlist the support of students for election campaigns or be associated with any student agitation. If these suggestions are accepted, probably there may be an improvement in the present situation though I do not forsee that the student unrest will disappear until and unless the economic situation improves.

AN HON. MEMBER: How long are we sitting?

THE DEPUTY CHAIRMAN: Till 1.30.'

SHRIMATI MOHINDER KATJK (Punjab): Madam Deputy Chairman, we are all worried about the continued

#### [Shrimati Mohinder Kaur.]

student uniest in the country. I have just been hearing speeches. I do not know how many people have given thought to this problem because this particular phenomenon is not peculiar to India alone. You find this problem of using the youth in most of the developing countries. There are various factors which are responsible for it. Firstly, the high expectations the people had after attaining independence fell short due to the birth-rate having outstripped the pace of development in those countries. I will not go very far, Madam. I will confine myself to Asia alone. You know that in this one continent 56 per cent of the population of the world lives and you find that the youth are being exploited in several countries of this continent. I will draw your attention to our next door neighbours. What is happening in Pakistan, Indonesia, Red China? The youth are being exploited. In India too the youth are being exploited on a very large scale which we can understand because people are looking at the forthcoming general elections. Some irresponsible elements are taking advantage of the passions of the youth and trying to arouse them but I do not know whether they understand the consequences. It is easy to exploit them, and arouse their passions but I really wonder as to what is the ultimate objective of rousing the passion of the youth. Is it only to create lawlessness in the country and to bring the ruling party to discredit? Perhaps the ultimate objective is to dislodge the Government but after all the country cannot be without a ruling party. Whichever irresponsible elements are doing this, I would like to say that they are playing with fire. They do not even realise the consequences of what they are doing because ultimately they will find it difficult to stem the tide. There is also the other side of the picture. When we look at the students and teachers, why are they agitated? Perhaps they also have genuine grievances. We should look into that also. I agree with the seve-

ral speakers who have spoken before me. They have said that because of certain appointments that we have made in the Universities which have really not been made on merit this is happening. Most of us agree on that point because I feel that some Registrars or Vice-Chancellors are not ideally suited and I would request the Education Minister to see to it that such appointments are only made on merits and on no other consideration because if we want to find leaders to lead the students, then they must be found from within the campus of a University and not from outside from where we may like to rehabilitate some people. I am not speaking from hearsay or from newspaper reports. My work takes me to the different parts of the country. I have travelled a good deal in connection with my work. I am speaking from pefsonal experience and from my own judgement. On several occasions I have met several of our Vice-Chancellors and I have been greatly surprised as to how they have come to occupy such positions of responsibility in this country. I very humbly submit to the Education Minister in the future to take care that Registrars and Vice-Chancellors are appointed onb on merit and not on any political consideration because if such people are appointed how can we expect the students to look up to them and expect the teachers to respect them? If they cannot look up to the Vice-Chancellor Or to the Registrar, how can we expect any discipline because you can only discipline a person if you command a certain respect.

Various other factors are also there. Many have suggested various reasons for the agitation. They have also suggested that there should be more spacious educational institutions, there should be extra curricular activities and the teachers should be better paid. These are justifiable demands but in a country like ours these cannot be achieved overnight, particularly with a poor economy like

ours when we are making desparate efforts to bridge the abnormal gap between supply and demand but these are ideals which we should aim at certainly when our resources permit us.

The Education Minister had appointed an Education Commission which has brought to light certain things and I hope he will implement them. One of the recommendations is that the teachers should have a better status, should receive better salaries, that their service conditions should be looked into, etc. Unless it is done this profession cannot be attractive. You look at the qualifications of the teachers but they are one of the poorest members of the society. They have to study, hard and what do they get? This profession is thoroughly unattractive and so people with the right aptitude do not come into it. So this recommendation of the Commission should be accepted by the Government and it should be implemented. I am fully aware of our economic conditions. If our finances permit, this is one of the recommendations which should be speedily implemented.

I will come to the students. In my work I have had a great deal to do with the students. I do not wish to speak about myself bait I want to tell you that in the past 13 years I have had a lot to do with the students in my capicity as Chairman as well as Vice-Chairman of the Small Savings Board in Punjab. I have tried to get the cooperation of the students and I have never found them unwilling to help. Whenever I have gone to them for any constructive programme I have always found them very willing and they have helped me out a great deal. Perhaps it might interest you to know that in Punjab in 1800 institutions we have been able to implement the Saving". Sch-.me with the help of the students. Their interest in constructive work hqs not vaned. If we have not channelised them for constructive work it is our fault. This is only one of the things where T toil you from experience that I

taken the cooperation of the students. Punjab is the only State where we have built up 9 lac accumulated Time deposit accounts and that has been done with the help of educational institutions and Panchayats and I have always found that whenever I have gone to the students for any constructive programme, I have received their cooperation. This is one of the fields where we should channelise their energy for any constructive work and if we do it, I am sure help will be forthcoming but we have to use our imagination. There are very many spheres where students could be easily used. For instance during their holidays, when we are laying so much stress on intensive agriculture and when Government is giving so many facilities to agriculture and India is a country where the percentage of literacy is very very low, I feel that we could utilise the students, most of them come from the rural areas, to go to the villages to see about the facilities to be given there, about loans to farmers, etc. You can channelise their energy into building up this country.

I will not take very much more of your time. I would like to complement the Education Minister for his very bold and imaginative action. He is the person who boldly set up a Commission and I am sure every rational person in this country will stand by him if he can find a remedy to this problem. There is nothing more that I have to add but I again stress that you must utilise the energy of the students because that is the only way by which we can stop all this exploitation by irresponsible elements-I would not like to use any other name except irresponsible element"-because it is only in their spare time, when they feel frustrated, that they are vulnerable to this exploitation. If we make them feel that they are members of the society. that they are citizens of this country and they also have a responsibility in this country for procreative work and build up the economy of this country, I am sure we should be to solve this problem,

[Shrimati Mohinder Kaur.] Lastly, I will tell you how to deal with the present discontent. I feel that in each State there should be a State level Committee to go into this problem mainly comprising of educationists and people in public life. I do not mean by that merely politicians but others also have a role to play in public life—people in cultural life, social field, etc You should get that team together and tell them to meet the students in the Universities and colleges, wherever there is a programme for unrest. They should find out the cause of discontent, whether it is among the teachers or students. If there are any genuine grievances, then the Government should certainly look into them. I am suggesting this solution. These Committees could act as liaison between the students of the institutions and the Ministry of Education and if you accept this proposal, we can meet this challenge which is posed by irresponsible elements in this country.

थी रमेशवन्त्र शंकरराव खांडेकर (मध्य प्रदेश): उपसभापति जी, ग्राज हमारे देण में केवल विद्यार्थियों में ही ग्रसंतोष नहीं है, समाज के हर तबके में असंतोष है. शिक्षकों में असंतोष है, निसज में असंतोष है, डाक्टरों में असंतोष है, पुलिस में असंतोष है, लाइफ इंव्योरेन्स के कर्मचारियों में असंतोष है और आम जनता में असंतोष बढता जा रहा है। उसका कारण खोजने के लिए किसी भी कमीशन या किसी भी पालिया-मेंटरी कमेटी की नियक्ति की ग्रावश्यकता नहीं है। उसका कारण स्पष्ट है। स्वराज्य मिलने के 20 साल में इस शासन की जो रीति-नीति रही है वही सब इस असंतोष का कारण है।

मझे इतना समय नहीं है कि मैं हर क्षेत्र में असंतोष क्यों है और उसके क्या उपाय किमे जा सकते हैं उसके बारे में इड कह सकं। मैं अपने विचार केवल शिक्षा का जहां तक सभ्यन्ध है वहां तक ही रखुंगा। इन 19 सालों में शिक्षा के क्षेत्र में जितनी खिलवाड इस शासन की ग्रोर से हुई वैसी खिलवाड शायद किसी भी शासन ने पुरी दुनिया में नहीं की होगी- । अनेकानेक प्रयोग किये गये, बेसिक एज्केशन का प्रयोग किया गया, हाय सेव उरी का प्रयोग किया गया । हमारे माननीय शिक्षा मंत्री जी ने जो निवेदन सभा-पटल पर रखा उसमें कछ झलक उन्होंने बताई, लेकिन पूरी बात नहीं थी । उनको तो चाहिए था कि पूरा विश्लेषण करें भीर सही-सही कारण क्या है उन्हें बताएं लेकिन शायद उनकी उतनी हिम्मत नहीं हो पाई। उन्होंने बताया कि 19 सालों में शिक्षा में काफी प्रगति हुई, काफी स्कूल बढे ग्रीर शिक्षकों ग्रीर विद्यार्थियों का जो श्रनपात है ठीक नहीं रहा ग्रीर इस वजह से विद्यार्थियों में ग्रौर शिक्षकों में सम्बन्ध नहीं <sup>7</sup>हा । जिससे विद्यार्थियों में अनुशासन नहीं रहा । उन्होंने यह बात भी कही कि बड़ी-बड़ी शिक्षा संस्थानों में जो नियक्तियां होती हैं वे भी मेरिटस पर नहीं हो पाईं। इन बीस सालों में शासकीय पार्टी ने ग्रीर शासन ने शिक्षा में हस्तक्षेप किया है, प्राथमिक शिक्षा से लेकर बाइस चांसलर की नियक्ति तक में उसके तबादले के सिलसिले में या विद्या-थियों के प्रश्नों के बारे में या स्कालरशिप के बारे में-हर क्षेत्र में वडा पक्षपात शासन की ग्रोर से किया गया। वही कारण है कि आज हमारा यह देश इस अवस्था में आ गया। शिक्षा के हर क्षेत्र में आज जितना डिटेरियोरेशन हमा, श्रद्यः पता हया उसका वही कारण है। इसके लिए किसी कमीशन या पालियामेंटरी कमेटी की नियक्ति की ग्रावश्यकता नहीं हैं। यह सारा दोष मैं इस शासन के ऊपर मढ़ता है और उसी का वह परिणाम हैं कि 19 साल के बाद इस अवस्था में हम अपने को पा रहे हैं।

विद्यार्थियों का क्या दोष है ? आपने देखा होगा कि यह झगड़ा इसी साल पूरे दा में हुआ, लेकिन बार बार विद्यार्थियों के **झग**ड़े ग्रीर खासकर उत्तर हिन्दुस्तान में

काफी होते रहे । गत सितम्बर मास में जो झगड़ा हुया उसके पहले ला ग्रेजुऐटस का धान्दोलन चल रहा था और कुछ एग्रीकल्चरल युनिवसिटीज का ग्रान्दोलन चल रहा था। मुझे नहीं मालुम यह एग्रीकल्चरल युनि-विसिटीज का ग्रान्दोलन ग्रौर जगह था लेकिन मध्य प्रदेश में जितने या नहीं. एग्रीकल्चरल कालेजेज हैं उनमें स्टाइक चल रही थी। उनकी यह मांग थी कि एग्री-कल्चरल यनिवसिटीज में जो नया शिक्षा क्रम अमरीकी पद्धति से चाल किया है उसमें उनको असुविधा है, उसके बारे में दुबारा विचार किया जाय, लेकिन शासन कभी-कभी इतना दढ़ नीतिवादी हो जाता है, इतना कड़ा हो जाता है कि किसी की भी मनने को तैयार नहीं होता है । वह चल रहा था। ग्रीर जगह ला के विद्यार्थियों का भी यान्दोलन चल रहा था । जब-जब एडवो-केट एमेंडमेंट बिल वहां पर लाया गया तब तब मझे उस पर बोलने का मौका मिला था। तभी मैंने कहा था कि इस एडवोकेट एमेंडमेंट एक्ट को बा<sup>ण</sup> बार बदलना पड़ेगा। उसमें जो बातें कही गई हैं वे ग्राप नहीं कर पायेंगे ग्रीर ग्रन्ततोगत्वा वही हुग्रा । ला ग्रेजुएट्स का ग्रान्दोलन काफी बढ़ा । हर साल ग्रान्दो-लन होता था, ह साल सरकार झक जाती थी , हर साल एमेंडमेंट होता था, हर साल एक्जेंम्पणन दिया जाता था, लेकिन किसी ने यह नहीं सोचा कि जो बनियादी बात हैं उसमें कोई संबोधन करें या नहीं करें। इस समय भी विद्यार्थियों का असन्तोष भड़कने से पहले भी सरकार झक गई ग्री जहां तक मैंने अखबारों में पढ़ा है, कौंसिल की मीटिंग हुई, शिक्षा मन्नी जी भी मिले ग्री आपस में ाजीनामा होकर ला ग्रेजएट का ग्रान्दोलन व पस हो गया । लेकित में समझना है कि यह पूरा समाधान नहीं है । यह शंका उस समय भी मैंने रखी थी । जब तक याप शिक्षा का समिवत प्रबन्ध नहीं करेंगे, जब तक कोई सीनियर एडवोकेटस उनको सिखाने के लिए तैयार

नहीं होंगे बगैं पैसे लेकर तब तक इस प्रकार का कानन लाना गलत बात है। जैसा कि सुझाव दिया गया है, ला का कोर्स दो साल का कर लीजिए, ढाई साल का कर लीजिए, या तीन साल का कर लीजिए और उसी में एप्रेंटिसणिप रखिए, परीक्षा का कोई प्रक्त नहीं होना चाहिए। जैसे मेडिकल के ग्रेज्एट ग्रीर इंजीनियरिंग के ग्रेजुएट को डिग्री मिलती है वैसे ही लाग्नेजएट को भी डिग्री दी जानी चाहिए । इस पर कोई निर्णय नहीं लिया गया ।

यव वह ग्रान्दोलन जो सारे देश में भड़क उठा है उसकी शुरुयात मेरे ख्याल से हमारे मध्य प्रदेश से ग्रौर ग्वालियर से हुई। मामला बहुत मामली था । ग्रगर थोडे से टैक्ट से, संजीदगी से काम लिया जाता तो कोई कारण नहीं था कि पूरे प्रदेश में और परे देश में इस प्रकार का श्रन्दोलन खड़ा हो । श्रसल में तो विद्यार्थियों को पारितोषिक दिया जाना चाहिए शिक्षा मंत्री जी या शिक्षा मंत्रालय की श्रो<sup>र</sup> से । बात क्या थी ? जब सरकारी सम्पत्ति का नकसान होता है इक वालों से होता है जहां पर विद्यालय है, वहीं पुलिस चौकी है। उनके विद्यालय का जो गेट था किसी दक ने धक्का मार कर उसे तोड दिया। सरकार का करोडों रुपये का नुकसान होता हैं, लाखों रुपये का नकसान होता है, एक द बाजा ट्ट गया, कोई बड़ी बात नहीं थी. लेकिन विद्यार्थियों की तारीफ करनी चाहिए कि जब उन्होंने देखा कि फलां ट्रक ने- उसमें जातिबाद भी था, क्योंकि बड़ी बात बन सकती हैं इसलिए इस बारे में कुछ नहीं कहंगा, टक डाइव और पुलिस के ग्रधिकारी जो थे वे उसी जाति के थे-विद्यालय का फाटक तोड दिया तो उन्होंने इस बारे में शिकायत की । सरकार ने इन्कार किया है कि वह शराब निए था, हो सकता है कि पिए था या नहीं पिए था लेकिन रिपोर्ट लिखने के बजाए उन्हें वहां पर

# [श्री रमेशचन्द्र शंकरराव खाँडेकर]

त्ख लिया गया, एक के साथ मार-पीट की गई।

DEPUTY THE CHAIRMAN: Mr Khandekar. you may continue later. Vou have spoken for ten minutes; you will have five minutes after the lunch hour.

The House stands adjourned till 2.30 in the afternoon.

> The House then adjourned for lunch at half-past one of the clock.

The House reassembled after lunch at halfpast two of the clock, THE VICE-CHAIRMAN (SHRI M. P. BHAR-GAVA) in the Chair.

THE VICE-CHAIRMAN (SHRT M. P. BHARGAVA): Mr. Poonacha.

SHRI **CHANDRA** SHEKHAR (Uttar Pradesh): Mr. Vice-Chairman, I have to raise a point. The mover of the resolution himself is not present. When at any time a Minister is absent from the Treasury benches the whole Opposition takes a very serious view of this and I think in order to maintain the decorum and dignity of the House at least the Opposition should be a bit considerate. They should show that much courtesy to the House by being present in the House if they move a particular motion and I hope the Chair will instruct the Opposition to behave properly in the future.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Poonacha.

## STATEMENT RE. CYCLONE WHICH PASSED OVER MADRAS ON THE 3RD **NOVEMBER, 1966**

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND AVIATION (SHRI C. M. POONACHA): Sir, I beg to lay on the Table of the House a statement regarding the cyclone that passed over Madras and the loss sustained to some vessels at the Port of Madras. [Placed in Library. See No. LT-7248/66.]

#### MOTION RE. WIDESPREAD UNREST' AMONG STUDENTS —contd.

श्री रमेशचन्द्र शंकरराव खांडेकरः उपसभाध्यक्ष जी. मैं यह कह रहा था कि जिस कार्य के लिये विद्यार्थियों को शिक्षा मंत्रालय से इनाम मिलना चाहिये था उसके लिये उनको उसके बजाय लाठी की मार मिली। हमारे मख्यमंत्री ने विधान सभा में प्रोबोकेटिव स्पीच दी ग्रीर कहा कि थानेदार साहब को जो लाइनबन्द किया उसके लिये आपत्ति है, डेमोक्रेसी में सबका ग्रधिकार है ग्रौर बिना जांच के लाइनबन्द किया गया। समय नहीं है नहीं तो मैं विस्तार में कहता । इस तरह की प्रोवोकेटिय स्पीच के बाद पलिस को प्रोत्साहन मिला ग्रीर तीन चार दिन तक ग्वालियर में और मध्य प्रदेश में जो हम्रा वह पलिस की तानाशाही थी, उसका कोई नमना किसी डेमोकेसी कंटी में देखने को नहीं मिलेगा। मैं स्वयं वहां पर था, मैं जेल में लोगों से मिला। हास्पिटल में गया और विद्यार्थियों से भी मिला। मेरे पास कई प्रकार के ऐसे उदाहरण हैं जिनमें पलिस ने बिला बजह निरपराध लोगों को मारा पीटा ग्रौर जैल में बन्द किया।

मख्य मंत्री ने यह कहा कि इसकी जिम्मेदारी पोलिटिकल पार्टीज के ऊपर है या एंटी-